

in order to categorically establish procedure/modalities for remittance of amount corresponding to land acquisition cost to be borne by the concerned stakeholders. Moreover, there is a provision in Bharatmala Pariyojana to take the projects under Grand Challenge Mechanism on the request of respective State Governments, if they are ready to bear at least 50% cost of land acquisition.

Five project proposals on NH-66 in the State of Kerala through National Highways Authority of India have been targeted for awarding in the year 2020-21 for which appraisal and approval procedure has been initiated. No proposal is pending in the State of Kerala due to not getting clearance from Ministry of Environment Forest and Climate Change.

Vehicle location tracking devices for public transport vehicle

922. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has taken a decision to install vehicle location tracking devices in all public transport vehicles in States and UTs;
- (b) if so, the details thereof;
- (c) the estimate of requirement of funds for this purpose and whether Government has earmarked any specific funds for the purpose; and
- (d) whether any States and UTs have requested for funds for this purpose?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) The Government through Notification No. S.O 5454(E) dated 25th October, 2018 has made it mandatory for new vehicles registered on and after 1st January 2019 to be fitted with Vehicle Location Tracking Device and one or more emergency buttons in public service vehicle as in Rule 125H of the Central Motor Vehicle Rules, 1989. Further for such old vehicles registered upto 31st December, 2018, the concerned State or Union Territory Governments have to decide and notify date for compliance of requirements.

(c) and (d) The Ministry has approved a scheme for Development, Customization, Deployment and Management of State-wise vehicle tracking platform for Safety and Enforcement as per AIS 140 Specifications in States/UTs under Nirbhaya Framework with total estimated cost of ₹ 463.90 crore. The Guidelines for the scheme is available on Ministry of Road Transport and Highways website. The Government of Chhattisgarh has submitted a proposal under the said scheme.